COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 89 OF 2018 & IA NO. 843 OF 2017

Dated: 31st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Azure Photovoltaic Private Limited Versus Gulbarga Electricity Supply Corporation Limited & Anr.			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Ms. Anuradha Mukh Ms. Pallavi Rao	
Counsel for the Respondent(s)	:	Mr. Sandeep Grove Ms. Pankhuri Bhard	R-1

<u>ORDER</u>

List the matter on <u>**18.07.2018</u>**. In the meantime, learned counsel for respondent No.1 may file the affidavit on or before 04.06.2018 after serving copy on the other side.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd